

Statements of immovable property Return for the year 2019 as on 31.12.2019

1. Name of Officer (in full): Bhabani Sankar Acharya, 2. Service to which the officer belongs: CCS

4. Present Pay: Level 12(7) 78800-209200/- Basic:Rs.96900

3. Present Post held: Joint Director,FSSAI

Sl. No.	Name of District,Sub-Division,Taluk & Village r City in which the property is situated(Full location and Postal address)	Name & Details of Property Housing,Lands and other Buildings	Cost of Construction/acquirement (and Year when purchased) including of land in case of House and year when purchased	Present Value	If not in own name,state in whose name held & his/her relationship to ther govt.servant	How acquired,Whether by purchase,lease,mortagage,inheritance, Gift or otherwise with date of acquisition & name with details person(s) from whom acquired.	Annual Income from property	Remarks
1	2	3	4	5	6	7	8	
1	Devendrapur Mouza, Ward No- 24 Baripada , Dist: Mayurbhanj, Orissa	Land 23 Decimal 10510 Sq. feet(out of 23 decimal 7 decuimal is for Housing purpose and rest has been converted for commercial purposes)	10.02.2004	10,00000/-	Own Name	Purchased from Smt Kajalrekha Das, ward No.6,Purana hat sahi,Baripadathe details has already been intimated to MFPI-purchased price;Rs.205000/-With no official dealing with the purchaser	NIL	GPF Withdrawal was taken from MFPI Rs. 2,00000/-
2	73 D-2 Vill: Aslatpur Khadar colony known as Jeevan Park,New Delhi-110059	3 BHK Flat upper Ground Floor(124 Sq.yards)	06.11.2012 purchased at a price of Rs.18,40,000/-	Rs.30,00,000/- approx.	In the Name of Bindhyabasaini Acharya W/O B.S Acharya	By Purchase from Sh.gaurav sharma R/O 876 ,Sector-15,Part-II,Gurgaon,Haryana with no official dealing with the purchaser at a purchase price of Rs.1840000/-including Registration charges and Stamp duty.	NIL	The Entire amount of Rs.18,40,000/- has been financed by father of Bindhyabasaini Acharya as a gift to his daughter.
3	RZF-2/11(old No.56),vill: Nasirpur ,Colony known as Mahavir Enclave, New Delhi	3 BHK Flat 1st Floor(100 Sq.yards)	07.03.2014 3 BHK Flat. 100 Sq.Yards	Rs.30,00,000/- approx.	Own Name	Purchase from Smt. Kajal Talreja,R/O A-304,Road No.44,Pritampura,New Delhi-34 and Smt.Anu Mendiratta R/O E-2/104,sector-11,Pocket-2 Rohini with no official dealing with the purchaser at a price of Rs.26,80,000/- inclusive of Stamp duty and Registration charges	Rs.15500/- per month towards Rent w.e.f Sept,2014 which has been intimated to Sr Accounts Officer for Income tax purposes.	Availed housing Loan from Oriental Bank of Commerce of Rs.15,00,000/-and from my personal savings by way of Pay Arrears received Rs.439000/- and Rs. 741000/- received from refund from CGEWHO

Signature:

B.S. Acharya
13.1.2020

Name: B.S. Acharya
Designation: Deputy Director
13/01/2020